

gradually we are taking up one State after another. Orissa also will take its turn.

Shri Rameshwar Tanti: Are Government aware of the undesirable carvings in the Puri temple in Orissa, and if so, whether action is being taken to remove the same?

Dr. K. L. Shrimali: Puri is not a protected monument.

Shri Balarama Krishnalak: May I know whether Government have finalised a similar list of monuments in the State of Andhra Pradesh, and if so, what steps have been taken to preserve the monuments there, especially those at Nagarjunakonda?

Dr. K. L. Shrimali: The hon. Member has now gone to Nagarjunakonda. I shall request him to give notice.

Mr. Speaker: When we are dealing with a particular matter pertaining to a particular State, I cannot allow enlargement of the question to cover all the States.

Shri Panigrahi: My question is unanswered.

Mr. Speaker: It will always be unanswered. The hon. Member was asking whether there was a proposal to increase the contribution to the archaeological department in Orissa State. I do not know what answer he expects.

Three-Year Degree Course

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344. { **Shri Harish Chandra Mathur:**
Shri D. C. Sharma:
Shri Jhulan Sinha:
Dr. Ram Subhag Singh:
Shri Kediyan:

Will the Minister of Education and Scientific Research be pleased to state:

(a) which of the universities have not yet accepted or implemented the scheme of the three-year degree course; and

(b) what are the difficulties of these universities?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 36].

Shri Harish Chandra Mathur: It is found from the statement that the reasons for which it is not possible for Bombay University to accept this scheme are of a universal and general nature. May I know if these very objections have not been raised by other Universities?

Dr. K. L. Shrimali: No, most of the other Universities have accepted the scheme in principle.

Shri D. C. Sharma: May I know if the Ministry of Education is going to give some grants to the University Grants Commission to give to Universities which are going to adopt the three-year degree course?

Dr. K. L. Shrimali: The Ministry of Education has a scheme for giving grants to the Universities and affiliated colleges for this purpose, but it has still to be finalised.

Shri Bishwanath Roy: May I know whether any State Government has expressed its inability to implement the scheme of three year degree course?

Dr. K. L. Shrimali: Is the hon. Member referring to any particular State?

Shri Bishwanath Roy: Uttar Pradesh, for example.

Dr. K. L. Shrimali: With regard to Uttar Pradesh, I have said that Agra University is the only University which is experiencing special difficulty. Other Universities such as the Allahabad and Lucknow Universities have already accepted the scheme in principle. I have had a discussion with the Education Minister of U.P. recently and he said he was examining the whole thing to see that the

scheme could be implemented in all Universities.

Shri Thirumala Rao: Has the attention of Government been drawn to a recent Press note or some news-item to the effect that the Uttar Pradesh Government is opposed to the scheme because it costs Rs. 12 crores?

Dr. K. L. Shrimall: That is not correct because I have had a discussion with the Education Minister there, and they are examining the whole scheme.

Shri Hem Barua: In view of the fact that the implementation of the three-year degree course depends mostly on remodelling of secondary education, may I know what steps Government have so far taken by way of providing financial aid towards secondary schools?

Dr. K. L. Shrimall: The hon. Member is aware that Government are giving grants to State Governments to improve secondary schools also. Re-organisation of secondary education and University education is inter-related, and we have been making efforts to improve both simultaneously.

Purchase of Hunter Jets

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*343. { **Shri Rameshwar Tantia:**
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a U.K. firm made public its deal to supply Hunter Jets to India; and

(b) if so, what steps are being taken to stop such premature announcements that may affect India's security?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). After the contract for the supply of Hunter aircraft was actually signed, the Managing Director of the British firm released a brief Press note regarding the contract.

Shri Rameshwar Tantia: May I know if the firm has violated the sale agreement by premature announcement? If so, is the firm going to be put in the black list?

Sardar Majithia: No violation of agreement has taken place.

Shri Joachim Alva: We bought the Mysteres from France and we have now bought the Hawker Hunters from U.K. Before going to purchase the Hawker Hunters, did we enquire of France whether they had the latest super Mysteres?

Sardar Majithia: Yes, we did, and we found that the Hunter was more suitable for our purposes.

Shri Kasiwal: There are Press reports today to the effect that these Hunter jets which are being ferried across to India from England are being prevented from landing in Iraq. May I know how far the reports are true?

Sardar Majithia: Iraq has not cleared them for Habbaniya. That is true, but I should like to say that this will not affect deliveries of the aircraft. It may be delayed by a day or two.

Shri D. C. Sharma: May I know whether the Government of India invited global tenders, wherever aircraft were available, or whether the enquiry was confined to some parts of the globe only?

Sardar Majithia: We do check up which are the aircraft suitable from amongst the aircraft available. The endeavour is to pick out the best that we can possibly get. Therefore, the question of issuing an open tender all over the world does not come in.

Shri Easwara Iyer: In view of the fact that the Iraq Government has refused these aircraft to land there, will the delay affect the training schedule of the I.A.F.?

Sardar Majithia: No, Sir.